

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 47/73(4)/NCLT/AHM/2017**

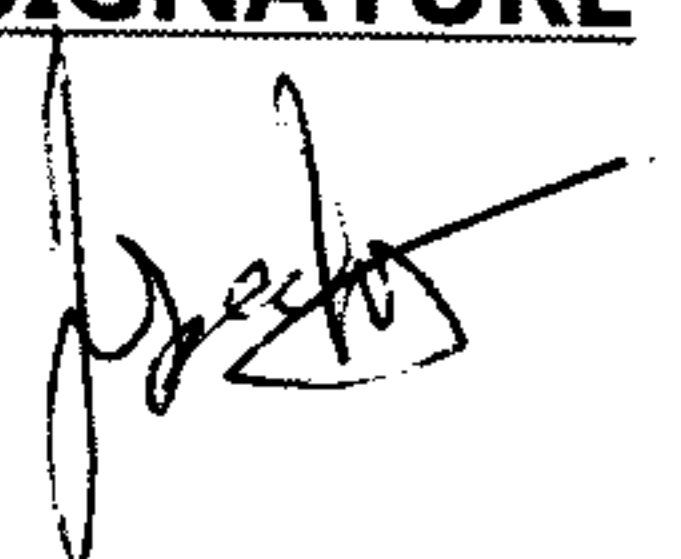
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: Kamal Uday Shankar Chaudhary  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jayesh A. Buch	Advocate	Petitioner	
2.				

**ORDER**

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondents.

Heard arguments of Learned Counsel for Petitioner.

Petition is admitted.

Petitioner is directed to issue notice to Respondent to appear in person or through professional and serve a copy of this order on Respondent and Respondent shall file reply in this petition within three weeks from the date of receipt of notice, serving a copy in advance to the petitioner.

List the matter on 26.07.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.